

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2016**

**Dated: 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidhyut Utpadan Nigam Ltd. ...Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & ...Respondent(s)  
Ors.**

Counsel for the Appellant(s) : Mr. Ramnesh Jerath

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta for R-2 to 4

**ORDER**

Parties seek four weeks' time to make their submissions.

List the matter for further hearing on **11.09.2019**, as requested.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/mkj*